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C.A.No. 7392 OF 2003
ITEM No.2

Court No.10

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No 1 In Civil Appeal No.7392/2003

TVL. SOUTHERN AGRIFURANE INDS.LTD.

Appellant (s)

VERSUS

COMMERCIAL TAX OFFICER & ANR.

Respondent (s)

(With Appln(s). for directions)
(With Office Report)

Date : 09/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.VENKATARAMA REDDI
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)

Mr. K.K. Mani,Adv.

For Respondent (s)Mr. Subramonium Prasad, Adv.

Mr. Abhay Kumar, Adv.

Mr. R. Gopal Krishan, Adv.

Mr. P.N. Ramalingam,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned by two weeks.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER